

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1694
TO BE ANSWERED ON 02.07.2019

RELEASE OF FUNDS UNDER MGNREGS

1694. SHRI Y.S. AVINASH REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken a decision to release the funds to the States for the present financial year under MGNREGS;
- (b) if so, the details thereof; and
- (c) the quantum of funds being released to the State of Andhra Pradesh?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven scheme. The release of funds is a continuous process. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (LB), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any and overall performance. The agreed to labour budget of Andhra Pradesh is 20 crore persondays for FY 2019-20. The Central Government has released Rs.3246.84 crore to Andhra Pradesh during the current financial year 2019-20 (as on 25.06.2019) under MGNREGA.
